

Declaration or Assets and Liabilities

Year-2025-26

I, Binay Kumar Singh son of Shri Bhagwat Prasad Singh, aged 49 Years, belonging to Bihar Legislative Assembly Secretariat Patna service and presently working as Office Attendent given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Kiran Devi	Dependant-1 Vikash Kumar	Dependant-2 Badal Kumar	Dependant-3
(i)	Cash	10000/-	4000/-	---	---	---
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving-50000/- Uco Bank- 6440/-	S.B.I. 5000/-	S.B.I. 2000/-	---	---
(iii)	Bonds, Debentures and shares in Companies	---	---	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 100000/-Yrly,	LIC- 25000/yrly	LIC- 24000/yrly	LIC- 14000/yrly	---
(v)	Motor Vehicles (details of make, etc.)	Hero Honda No- BR-01-EU-0364	---	---	---	---
(vi)	Jewellery (give details of weight and value)	Gold- 50 gm	Gold- 100 gm Sliver-250 gm.	---	---	---
(vii)	Other assets, such as values of claims / interests	---	---	---	---	---

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Binay Kumar Singh

7/7/2025
26/2/26
02/2/26

(159)

2364
02/2/26

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1200 sq. feet 2170 sq feet Mahuli halt Phulwari Sharif Patna	---	---	---	---
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Other (such as interest in property)	---	---	---	---	---

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	2500000/- Home Loan	---
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	---	---
	(b) dues to departments dealing with supply of water	---	---
	(c) dues to departments dealing with supply of electricity	---	---
	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	---	---
	(f) Other dues, if any	---	---

वित्त शाखा 16/1

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CNZPS8263H Year-2025-26 NIL	---
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: **Binay Kumar Singh**

Designation: Office Attendent

Department: Bihar Vidhan Sabha

Place: **Patna**

Date: **02.02.2026**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.